

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7670/2018

(Arising out of impugned final judgment and order dated 10-10-2017 in WA No. 58/2017 passed by the High Court of M.P Principal Seat at Jabalpur)

SHANTI BAVARIA

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

Date : 13-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Anshuman Shrivastava, Adv.
Mr. Abhijeet Shrivastava, Adv.
Mr. B. Ramana Murthy, AOR

For Respondent(s) Mr. Sunil Fernandes, AAG
Ms. Nupur Kumar, Adv.
Mr. Darpan Sachdeva, Adv.
Ms. Priyansha Indra Sharma, Adv.
Mr. Rahul Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List along with Civil Appeal No.9886 of 2016.

(ANITA MALHOTRA)
COURT MASTER

(ANITA RANI AHUJA)
COURT MASTER